

[Print](#)**Defective Case Register from 2025-08-20 to 2025-08-20**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/33421/2025	KAMALAKANTA NAYAK	2025-08-20	Annex.3 not neat
2	D-BLAPL/25424/2025	MAHES DAS	2025-08-20	1. S.T.No.78/2019 under Annexure-2 does not tally with Index.
3	D-WP(C)/33423/2025	KAMALAKANTA NAYAK	2025-08-20	Annex.3 and page no.19 are not neat.
4	D-WP(C)/33422/2025	KAMALAKANTA NAYAK	2025-08-20	Annex.3 not neat
5	D-BLAPL/25311/2025	PRASANNA KUMAR PANDA	2025-08-20	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
6	D-BLAPL/25313/2025	SIDHARTHA SANKAR RAY (2)	2025-08-20	i) Name of the Trial court is incorrect in prayer of the petition.
7	D-BLAPL/25326/2025	BIRAJA PRASAD NANDA	2025-08-20	1, In Index page marking not done 2. In synopsis,GR no wrongly furnished
8	D-ABLAPL/25343/2025	ASUTOSH TRIPATHY	2025-08-20	1. Page marking of Petition and Annexure 1 is not correctly mentioned in the Index and Book Mark. 2. A. fee of Rs.5.50 not paid on Annexure 1.
9	D-BLAPL/25383/2025	SUCHIT KUMAR NAYAK	2025-08-20	V>Nama not filed
10	D-CMP/33473/2025		2025-08-20	Vnama not filed.Status of parties not mentioned in cause title.
11	D-WP(C)/33095/2025	PRAVAT KUMAR NAYAK	2025-08-20	20-VERNACULAR CERTIFICATE NOT FURNISHED.
12	D-CMP/33480/2025	SUBHRANSU BHUSAN MOHANTY	2025-08-20	C.copy of order dtd. 31.07.2025 not filed.Status of parties not mentioned in cause title.
13	D-MATA/33553/2025	ADYASIDHI MISHRA	2025-08-20	nomenclature not correct. it may be register as GUAP
14	D-BLAPL/24786/2025	MAHES DAS	2025-08-20	1. F.I R copy not filled. F.I.R no also not reflected in the Rejection order.
15	D-WP(C)/33342/2025	TAPAN MISHRA	2025-08-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page no.12 not legible.2.Name of the respondent and nomenclature not mentioned in V.nama.
16	D-BLAPL/25261/2025	MANAS KUMAR CHAND	2025-08-20	1. Subject code incorrectly mentioned in Index and Synopsis page. 2. C.T. case no. pending before the Lower Court does not tally with the petition(Synopsis cause title and Para-1). 3. Year of the BLAPL No. mentioned in Reference certificate does not tally with para-3 of the petition.
17	D-LAA/33196/2025	NAMITA PATTANAIK	2025-08-20	Valuation and C.Fee Payable not clearly furnished in the Memo. of Appeal.Put Up

				there after for further S.R.
18	D-EXP/33083/2025	ADV.	2025-08-20	Contc petition wrongly furnished in Index serial no.3
19	D-CRLMC/25302/2025	JYOTIRMAYA SAHOO	2025-08-20	H.C.B.A.W.F.Fee Rs.50.00 not paid in V.Nama
20	D-LAA/33200/2025	NAMITA PATTANAİK	2025-08-20	Valuation and C.Fee Payable not clearly stated in the Memo. Of Appeal. Put Up for further S.R after rectification.
21	D-WP(C)/33593/2025	SOUMYA RANJAN MOHANTY	2025-08-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
22	D-BLAPL/25279/2025	SANJIB KUMAR BHANJADEO	2025-08-20	1. Name of the Petitioner mentioned in Rejection order does not tally with the cause title of the petition
23	D-CRLREV/25232/2025	BHABANI SHANKAR DASPARIDA	2025-08-20	1. Pages 35 46 and 47 not legible
24	D-WP(C)/33337/2025	ACHYUTANANDA PATTANAİK	2025-08-20	Dated 31.08.2023 mentioned in the Index(Anx-3) and para-5 body of the petition does not tally with under Anx-3.2.Page no.13 not neat and legible.
25	D-WPCRL/25004/2025	HITENDRA NATH RATH	2025-08-20	IN V.NAMA LERND COUNSEL P.PATTNAİK SIGNED BUT HIS NAME CANCELLED
26	D-EXP/33086/2025	ADV.	2025-08-20	contc petition wrongly furnished in Index serial no.3
27	D-WP(C)/33236/2025	ANAM CHARAN PANDA	2025-08-20	Page no.11 not neat and ROR.. khata no.224/56 not found in annex.2.
28	D-BLAPL/25335/2025	DALIRANI BEHURAY	2025-08-20	Page no. 10 not legible
29	D-BLAPL/24648/2025	SURYAKANTA DWIBEDI	2025-08-20	3-AUTHENTICATION FEE IS DEFICIENT. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 31-As per standing order the details of victim/informant shall not be mentioned in the petition.
30	D-WP(C)/33305/2025	PRASANTA KUMAR MAHALI	2025-08-20	14-NOT PROPERLY INDEXED. Synopsis and date chart not mentioned in index.
31	D-ABLAPL/25370/2025	BISWARANJAN DALAI	2025-08-20	1. Page no 8 and 9 not legible
32	D-CONTC/33397/2025	ADV.	2025-08-20	1) WP(c) no. mentioned in Index , Synopsis and paragraph no. -3 of the petition not correct
33	D-ABLAPL/25371/2025	PRAKASH KUMAR MISHRA	2025-08-20	1. L.T I of Petitioner-2 is not attested by the advocate in V. nama
34	D-CRLMA/25230/2025	DAYANIDHI MISHRA	2025-08-20	Put up for SR after filling of Anx-2.
35	D-CRLMP/24885/2025	LAXMIDHAR MAHAPATRA	2025-08-20	1. Name of the opp.party and Nomenclature not correctly furnished in V.nama.

36	D-CONTC/33237/2025	PRAGNYA PARAMITA BARIK	2025-08-20	20-VERNACULAR CERTIFICATE NOT FURNISHED.
37	D-CMP/33343/2025	PRASANTA KUMAR SATAPATHY	2025-08-20	.Age not correctly mentioned.
38	D-BLAPL/25459/2025	LAMBODOR ACHARI	2025-08-20	14-NOT PROPERLY INDEXED.
39	D-BLAPL/25338/2025	AMIT PRASAD BOSE	2025-08-20	1. S.C case no. mentioned in the petition does not tally with the certified copy of Lower Court order. 2.The case Pending before the Lower court mentioned in Prayer is incorrect. 3. Page no. 14-15 45-46 49 59 64-67 77-78 not legible.
40	D-CMP/33424/2025	MAMATA MISHRA	2025-08-20	14-NOT PROPERLY INDEXED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Date of challenging order not correctly mentioned in index.
41	D-ARBP/33261/2025	GOUTAM KUMAR ACHARYA (SR.ADV)	2025-08-20	1.D.C. fee Rs. 494/- to be paid
42	D-WP(C)/33358/2025	JAYDEEP PAL	2025-08-20	17-REFERENCE CERTIFICATE NOT FURNISHED. Annexure-5 not mentioned in page no. 45.
43	D-RVWPET/33692/2025	PRAVAT KUMAR MUDULI	2025-08-20	Writ petition wrongly mention in Index serial no. 3
44	D-CRLMA/25113/2025	JANGYA PRAKASH PARIDA	2025-08-20	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) complete address of Spl. Judge. not furnished. ii) Declaration not furnished in affidavit.
45	D-CONTC/33399/2025	ADV.	2025-08-20	I) WP(c) no. mentioned in paragraph no. 3 not correct
46	D-WP(C)/33429/2025	MAHENDRA KUMAR SAHOO	2025-08-20	1. Date of representation submitted on 02.11.2024 under Annexure-11 does not tally with para-17 of the petition.
47	D-WP(C)/33280/2025	SOURAV SUMAN BHUYAN	2025-08-20	1. Age of the deponent on affidavit does not tally with cause title and I.A.
48	D-WP(C)/33216/2025	PRNOY MOHANTY	2025-08-20	1.R.O.R. NO. 460/2016 in index not tally with annex.22. page nos.27 28 50 and 51 are not neat.
49	D-RSA/32457/2025	BISHNU PRASAD OJHA	2025-08-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.The Date mentioned in Being Aggrieved and Prayer Portion be corrected.2.The discrepancy in the name of A-1 be reconciled as per vakalat.

50	D-CRLMP/25272/2025	AKHIL KRUSHNA MOHAPATRA	2025-08-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Page no. 9 and 10 not legible
51	D-CRLMC/25235/2025	SUBRAT PANDA	2025-08-20	1. This case related to sexual offence the name of informant with his address to be deleted from the petition as per the standing order 3 / 2024 and put up for SR thereafter
52	D-CRLREV/25150/2025	SUSANTA SEKHAR PARIDA	2025-08-20	1.C. copy of Annex-1 not filed
53	D-WP(C)/33238/2025	PITAMBAR PANDA	2025-08-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Code no. not mentioned in cause title.2.Sl. no..32 and annex.10 and 11 not mentioned in the petition.
54	D-CRLREV/25217/2025	AMULYA RATNA PANDA	2025-08-20	1. Odia undertaking not filed
55	D-CRLMC/25117/2025	ARIJEET MISHRA	2025-08-20	20-VERNACULAR CERTIFICATE NOT FURNISHED.
56	D-CRLMA/25417/2025	DIPTIREKHA NANDA	2025-08-20	C. copy of impugned order not filed.
57	D-BLAPL/25378/2025	LAMBODOR ACHARI	2025-08-20	14-NOT PROPERLY INDEXED.
58	D-CRLMC/25375/2025	ARUN KUMAR ACHARYA	2025-08-20	BLAPL NO.6107/2023 in ref. certificate not tally with FIR details
59	D-CRLMC/25155/2025	DEBASISH SAMAL	2025-08-20	1. Page no.35 repeated twice but page no.36 not filed
60	D-CONTC/33395/2025	ADV.	2025-08-20	1)Paragraph no. mentioned in declaration of affidavit is incorrect.
61	D-WP(C)/33149/2025	SANJAY KUMAR PATRA	2025-08-20	Name of the Adv not mentioned capital letter in the v.nama.
62	D-ABLAPL/25207/2025	SUBHENDU KUMAR NAYAK	2025-08-20	1 O.P. no 3 not signed in affidavit, who has done an affidavit .
63	D-BLAPL/25255/2025	PRADEEP KUMAR PARIDA	2025-08-20	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name and address of O.P. No.2 (Informant) should be deleted from petition as the case is related to sexual offence.
64	D-CRLMP/25450/2025	MANORANJAN MISHRA	2025-08-20	Copy of grievance petition not filed as mentioned in annexure-2.
65	D-BLAPL/25397/2025	TAPAN MISHRA	2025-08-20	p. s. no. and G.R. no. not mentioned in the rej. order.
66	D-WP(C)/33173/2025	SAIBRATA RATH	2025-08-20	.Receipt Showing Serv.copy To cg not Filed.
67	D-BLAPL/25399/2025	KEDAR CHANDRA SARANGI	2025-08-20	1. As per FIR details date of disp.of not mentioned in the ref. certificate. 2.As per FIR date not correct in date chart.

68	D-WP(C)/33186/2025	SANGHAMITRA RAJAGURU	2025-08-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. Page 83 not neat. Serial no-4 in the I.A of the affidavit not correctly mentioned. Paragraph in the I.A of the affidavit not correctly mentioned.
69	D-ABLAPL/25324/2025	SOUBHAGYA LAXMI PATTNAIK	2025-08-20	1. PS case no. mentioned in para 2 not tally with Annexure 1. 2. PS case no. mentioned in para 4 not tally with Annexure 2. 3. Annexure 2 page 17 not legible.
70	D-WP(C)/33277/2025	SOURAV SUMAN BHUYAN	2025-08-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent on affidavit does not tally with cause title and I.A.
71	D-CONTC/33112/2025	ADV.	2025-08-20	17-REFERENCE CERTIFICATE NOT FURNISHED.
72	D-WP(C)/33264/2025	SOURAV SUMAN BHUYAN	2025-08-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. 1. Age of the deponent on affidavit does not tally with cause title and I.A.. 2. L.A.A. fee of Rs.10/- not paid on V.nama.
73	D-CRLMP/25020/2025	PRAVASH CHANDRA JENA	2025-08-20	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NOS. 17 18 27 NOT LEGIBLE
74	D-WP(C)/33346/2025	LAXMAN BHOI	2025-08-20	20-VERNACULAR CERTIFICATE NOT FURNISHED. Page no.9 not neat and legible.
75	D-MATA/33602/2025	ADYASIDHI MISHRA	2025-08-20	nomenclature not correct it may be register as GUAP
76	D-WP(C)/33268/2025	SOURAV SUMAN BHUYAN	2025-08-20	1-COURT FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Deficit court fee of Rs.24/- not paid on the petition. 2. Age of the deponent on affidavit does not tally with cause title and I.A.
77	D-CRLMC/25134/2025	PRASANTA KUMAR SAHOO	2025-08-20	1. Petitioner no.5 being Minor not represented through the Legal Guardian in cause title as well as V.nama.
78	D-CRLMC/25495/2025	JAYADEBA BEHERA	2025-08-20	1. This case related to sexual offence the name of informant to be deleted from the petition as per the standing order 3 / 2024 and put up for SR thereafter.
79	D-WP(C)/33533/2025	LAXMIKANTA MOHANTY	2025-08-20	D.C. fee of Rs.30/- to be paid in cause title.

80	D-CRLMC/25307/2025	SANJIB KUMAR BHANJADEO	2025-08-20	14-NOT PROPERLY INDEXED. Page marking not made in index.
81	D-RPFAM/33573/2025	ABHILASH MISHRA	2025-08-20	GOOD GROUND NOT FURNISHED IN CERTIFICATE
82	D-WP(C)/33333/2025	AUROBINDA SAHOO	2025-08-20	Anx-4 not exhibited at page 15.
83	D-CRLMC/25247/2025	BIJAYA KUMAR RAGADA	2025-08-20	1. Fathers name of the petitioner not mentioned in cause title.
84	D-BLAPL/25321/2025	SARADA PRASAD DASH	2025-08-20	1. In cause title petitioner no 2 written ged about instead of aged about
85	D-BLAPL/25322/2025	AMIYA KUMAR TARAI	2025-08-20	1. Page no 9 and 10 not legible 2. pending before the court as mentioned in the cause title not tally with Rejection order. 3. Advocates regd. no and Mob no not furnished in V. Nama
86	D-WP(C)/33329/2025	PRASANTA KUMAR SATAPATHY	2025-08-20	Page no.57 not legible.
87	D-CONTC/33187/2025	ADV.	2025-08-20	CAUSE TITLE OF W.P.(C) NO.10832/2024 BE FILED
88	D-WP(C)/33455/2025	NEELAKANTHA PANDA	2025-08-20	1.Paragraphs not correctly mentioned in Declaration Of I.A.
89	D-WP(C)/33398/2025	SIDDHANT SARANGI	2025-08-20	Page marking not tally Index and bookmark.
90	D-RPFAM/33094/2025	AMITAV TRIPATHY	2025-08-20	i) Reference certificate not correct furnished. ii) Correct Nomenclature not furnished in prayer of I.A
91	D-WP(C)/33109/2025	ANJAN KUMAR JENA	2025-08-20	1.D.C.Fee of Rs.54/- to be paid on the C.T. 2.Father Name of the deponent wrongly Mentioned 0n the declaration.
92	D-WP(C)/33386/2025	ARUN KUMAR PATRA	2025-08-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not mentioned in the affidavit.
93	D-WA/32852/2025	JAGAMOHAN PATTANAİK	2025-08-20	1. Court Fee Rs-12/- payable Rs-6/- paid. Rs-6/- to be paid. 2.Authentication fee due on the (a) Copy of Trial Court Judgement Appellate Court Judgement Rs 2.25/- to be paid
94	D-WP(C)/33412/2025	ALOK KUMAR MOHANTY	2025-08-20	Page 13 14 and 15 not neat.
95	D-MATA/33378/2025	SOUMYA MISHRA	2025-08-20	w f fund Rs.50/ to be paid 2. power of attorney may be expire
96	D-WP(C)/33420/2025	SIDDHARTH PRASAD MISHRA	2025-08-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
97	D-WP(C)/33056/2025	DARPANARAN PATTNAYAK	2025-08-20	1-COURT FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. D.C.Fee of Rs.12/- not paid.Page 81 not neat.Serial n0-4 not correctly mentioned in the I.A of the affidavit.Paragraph not correctly mentioned in the I.A of the affidavit.

98	D-ABLAPL/25310/2025	NISHIKANTA MISHRA	2025-08-20	1. Name of Victim be redacted in Para 2 of the Petition. 2. Synopsis and Date chart not separately page marked. 3. In Date Chart date of filing of ABLAPL shown incomplete.
99	D-WA/33528/2025	SAROJ KUMAR JEE , A.G.A.	2025-08-20	Code not correct
100	D-FAO/33026/2025	SUBRAT SATPATHY	2025-08-20	receipt reg deposit amount not filed
101	D-WP(C)/33246/2025	BRAHMANANDA TRIPATHY	2025-08-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
102	D-CONTC/33104/2025	ADV	2025-08-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
103	D-WP(C)/33134/2025	SHARMISTHA SAMAL	2025-08-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
104	D-RPFAM/33338/2025	NIRANJAN LENKA	2025-08-20	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 2/ not paid 2. good ground not furnished
105	D-WP(C)/33302/2025	SHIVSANKAR MOHANTY	2025-08-20	1.Good ground certificate not furnished. 2..Receipt Showing Serv.copy To cg not Filed.
106	D-CONTC/33389/2025	ADV.	2025-08-20	i) Date of order is incorrect in annexure -1 of the book mark
107	D-CONTC/33105/2025	ADV	2025-08-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED W.P.(C) No. Wrongly mentioned On Page No-18 of the Writ Petition.
108	D-WP(C)/33249/2025	BRAHMANANDA TRIPATHY	2025-08-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
109	D-RPFAM/33379/2025	ASHUTOSH MOHANTA	2025-08-20	good ground not furnished
110	D-WP(C)/33136/2025	KRUPASINDHU SAHOO	2025-08-20	Occupation not mentioned in the affidavit and also I.A.Paragraph not correctly mentioned in the I.A of the affidavit.
111	D-BLAPL/25211/2025	PURNA CHANDRA MOHARANA	2025-08-20	i) Date of Rejection order mentioned in para-4 of the petition is incorrect.ii) Sl. no. -4 of the affidavit is incorrect and in the body of the affidavit ABLAPL mentioned instead of BLAPL.iii) Page no. 15 not legible.iv)Free copy of the Rejection order not page marked and not in proper place.
112	D-WP(C)/33144/2025	PRASANTA KUMAR SATAPATHY	2025-08-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Date of copy of notice vide annex-6 not tally with Index.
113	D-RSA/32045/2025	PRAFULLA CHANDRA DAS	2025-08-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				1. Court Fee Rs.300/- Payable Not Paid.
114	D-WP(C)/33153/2025	ADAM ALI KHAN	2025-08-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED serial no 4 in the I.A of the affidavit not correctly furnished.Paragraph not correctly mentioned in the I.A of the affidavit.
115	D-WP(C)/33406/2025	SMRUTI RANJAN RAO	2025-08-20	1.Pages 33 35 53 55 and 57 not legible
116	D-WA/33015/2025	SURYA NARAYAN PATNAIK,A.G.A	2025-08-20	page mark not properly (page no. 145 and 166 not mark)
117	D-WP(C)/33425/2025	KAMALAKANTA NAYAK	2025-08-20	Annex.2 and 3 are not neat.
118	D-WA/33190/2025	AISHWARYA DASH, A.S.C	2025-08-20	Para no. J repeat in grounds.
119	D-WP(C)/33241/2025	SUNIL KUMAR PANDA	2025-08-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. page nos. 16 and 18 are not neat.2. Sl.nos . of paragraphs not correct in both affidavit.3.Cause title of R.P. case no.75/2025 under annex.3 to be filed.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 20-08-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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